

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 3950
ANSWERED ON 12.12.2019

AFTER EFFECTS OF FLOODS

3950. DR. UMESH G. JADHAV

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether any study has been conducted on the after effects of floods in Karnataka and if so, the details thereof and the reasons identified for floods;
- (b) the measures being taken to overcome the serious damages caused to the environmental balance of the State;
- (c) the financial assistance extended so far and the details of the works started including the time-frame required to complete these works; and
- (d) the number of people affected due to the said floods and the details of compensation released for the affected people so far?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RATTAN LAL KATARIA)

(a) & (b) No Studies have been conducted by Government of Karnataka and Central Water Commission on the after-effects of flood in Karnataka. As per state Government of Karnataka, during the period from 3rd to 10th August, 2019, the State received 224 mm of rainfall with an overall departure of (+) 279 % which is the highest for Karnataka in the last 118 years for corresponding period. Some Districts received more than 700 % departure from normal rain fall during the period. Due to this, there was steep rise in water levels of major reservoirs during the first week of August 2019 which got filled to Full Reservoir Level (FRL) and consequently releases made in downstream areas. However, effective dam management and coordination between the States in Krishna Basin and Districts prevented damages in the downstream areas.

Flood management schemes are formulated and implemented by concerned State Governments with their own resources as per priority within the State. The Union Government supplements the efforts of the States by providing technical guidance and promotional financial assistance for management of floods in critical areas. State Government of Karnataka has informed that relief and rehabilitation works have been taken up in the affected areas and has provided all necessary assistance to alleviate the sufferings of people.

(c) & (d) On the basis of information received from the State Government of Karnataka, Ministry of Home Affairs has stated that more than Seven Lakh people have been affected due to floods/landslides during South-West Monsoon, 2019. For providing relief to the affected people of Karnataka, State Disaster Response Fund (SDRF) has already been placed at the disposal of the State Government. Central Government has already released Rs.204 Crore from SDRF and also approved interim assistance of Rs.1200 crore “on account basis” from National Disaster Response Fund(NDRF) during the year 2019-20 to the State Government of Karnataka. Revenue Department of Government of Karnataka has informed that some of the measures taken for providing financial assistance are –

- i. Financial assistance of Rs.5 lakh for house damage above 25% and Rs.50,000 per partially damaged houses to ensure houses constructed and repaired are disaster resilient.
- ii. Rs.429 Cores released for immediate relief to affected districts.
- iii. Rs.500 Crores has been released by Revenue Department to take up immediate repair of damage infrastructure.
- iv. Rs.1473.22 Crore has been released by Rural Development and Panchayath Raj (R DPR) Department for repair of damage infrastructure.
- v. Rs.500 crore has been released by Public Works Department for repair and reconstruction of damaged infrastructure.
- vi. Rs.300 crores has been released by Minor Irrigation Department for repair of damaged tanks.
- vii. Rs.1732 crore has been released to Housing Department for relief for house damage.
- viii. Rs.1200 crores has been released towards crop loss input subsidy.
- ix. In total, Rs.7134.22 crore has been approved, out which, Rs.5634.22 has been released.
